GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO:6027 ANSWERED ON:30.04.2015 DOMESTIC SOLAR MANUFACTURING UNITS Muddahanumegowda Shri S.P.

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether a large number of domestic solar manufacturing units have been closed or filed for debt restructuring as flooding of imports of solar equipment have made them unviable, if so, the details thereof;
- (b) whether the National Solar Mission has failed to encourage domestic manufacturing, if so, the details thereof; and
- (c) the steps taken by the Government to protect domestic solar manufactures and also the interests of consumers?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

- (a): Some of the Indian Solar Cells and Module Manufacturing facilities are operating at reduced capacity due to insufficient supply orders
- (b)&(c): No, Madam.

The steps taken by the Government are as under:

- i. A provision of domestic content requirement in various schemes to source cells and modules of domestic origin.
- ii. Reduction/Exemption of Custom and Excise duty on several input raw materials required for manufacturing of cells and modules.
- iii. Capital subsidy for manufacturers under Special Incentive Package Scheme (SIPS) & Modified Special Incentive Package Scheme (M-SIPS) by Ministry of Information Technology.